

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5612
ANSWERED ON:28.04.2015
FINANCIAL ASSISTANCE TO UTTARAKHAND
Khanduri AVSM Maj. Gen. (Retd) Bhuwan Chandra

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of assistance provided to the State Government as relief by the Union Government for the devastation caused by the natural disaster in Uttarakhand in 2013; and

(b) the status of utilisation of the said assistance and the reconstruction works undertaken after the disaster?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (b) The primary responsibility of rescue, relief and rehabilitation in the wake of natural disaster rests with the States. Financial assistance from State Disaster Response Fund and National Disaster Response Fund is towards relief and not for compensation of loss as suffered.

In order to support the affected people of Uttarakhand, the Government of India released an amount of Rs. 145 crore from SDRF to the State on 20.06.13 to enable relief and restoration works. In addition, the GOI has released an amount of Rs. 546.306 crore (Rs. 250 crore on 19.7.2013 + Rs. 17.66 crore on 28.2.14 + Rs. 61.84 crore on 31.3.14+ Rs. 132.03 crore on 19.09.14 + Rs. 40.29 crore on 21.10.14 + Rs. 44.486 crore on 04.02.15) from the NDRF to the State Government for management of relief necessitated by notified natural disasters in the affected areas during 2013.

As per the scheme of SDRF the State Government is responsible to ensure that money drawn from the SDRF account is actually utilized for the purposes for which the SDRF has been set up and only on item of expenditure and as per norms approved by the GOI. The State Accountant General is required to monitor the expenditure as per the items and norms of assistance. The Comptroller and Auditor General of India causes audit of SDRF every year in terms of the scheme of the SDRF.

The State Government of Uttarakhand has confirmed that the assistance released from SDRF/ NDRF has been utilised. The State Government of Uttarakhand has undertaken restoration/ reconstruction works of infrastructure damaged in the State.